



**National Company Law Tribunal
Allahabad Bench**

CP No.(IB) 171/ALD/2018

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 3.05.2018

NAME OF THE COMPANY: APL Apollo Tubes Ltd. Vs. G S Express Pvt. Ltd.

SECTION OF THE COMPANIES ACT/I & B CODE: 9 IBC

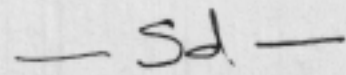
<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Rajesh Kumar Srivastava	Advocate	Res. No.1	
2.	Raghav Nayar	Advocate	Applicant	

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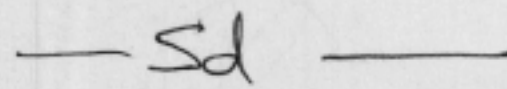
Sh. Raghav Nayar is practising company secretary for the Applicant/Operational Creditor, Sh. Rajesh Kumar Srivastava advocate for the Respondent/Corporate Debtor is present. Learned Counsel for the Corporate Debtor has filed Vakalatnama and Board Resolution, which is taken on record. Reply, if any, may be filed within seven days, after that, rejoinder, if any, may be filed within seven days with a copy in advance to the opposite party.

List the matter on 18th May 2018 for admission.

Dated:03.05.2018



**SAROJ RAJWARE,
MEMBER (T)**



**V.P. SINGH,
MEMBER (J)**

Typed by:
Md. Zaid